

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 01-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EX-PARTE EVIDENCE</u>				
1	Commercial Suit	100006/2020	Shailesh Bhoormal Sanghvi Vs Shreepati Investments	Mr. Ramesh Jain and Mrs. Kusum Jain
At 11.00 AM Morning Session				
2	Commercial Suit	100209/2019	Gangaram Janu Pawar Vs Nitin Prakash Sonawane	Shri. Rajesh M. Patil
<u>REPORT</u>				
3	Commercial Suit	100237/2019	Syndicate Bank Vs M/s. Aamina Tours and Travels	Sandhya Nanavare
At 11.00 AM Morning Session				
4	Commercial Suit	100062/2020	Imkaa Steel Syndicate Vs M/s. Thane Steels Ltd	Khan and Khan
<u>ARGUMENTS</u>				
5	Commercial Suit	100124/2020	1. Mrs. Marium Joseph 2. Mr. Joseph Thomas Vs 1. Mrs. Padmaja Chandrashekhar Vaidya 2. Mr. Chandrashekar Shrikrishna Vaidya 3.HDFC Bank Ltd.	P. D. gandhy and Associates
Sub Matter: NOTICE OF MOTION/0100732/2020				
<u>RECORDING EVIDENCE</u>				
6	Commercial Suit	100018/2019	Mr. Bhupendra Jayantilal Jain proprietor of M/s. Shumham Yarns Vs M/s. S R P Textile	Dheeraj K. S. Rathore
<u>DIRECTIONS</u>				
7	Commercial Suit	100394/2020	Jayantilal Khimji Nandu Vs Mango Kids and Anr.	Charmaine Bocarro / Vivek Sharma
8	Commercial Suit	100420/2020	Laxmiraj Distributors Private Limited Vs M/s. Chamunda Engineering	Reeti Law Associates
<u>ADMISSION DENIAL</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	Commercial Suit	100154/2019	Mr. Naveed Siddiqui Vs Ms. Jennifer N. Sanjana	Dipesh U. Siroya
<u>FOR TAKING STEPS</u>				
10	Commercial Suit	100190/2020	M/s. Infinity Industries Pvt Ltd Vs M/s. Jyoti Paper Udyog Ltd	Rajan Pillai
11	Commercial Suit	100155/2020	India Book Distributors Bombay Ltd. Vs International Book House	Shri. V.L. Pathak
<u>NM FOR HEARING</u>				
At 11.00 AM Morning Session				
12	NOTICE OF MOTION	100732/2020	1. Mrs. Marium Joseph C/o Mr. Joseph Thomas Vs 1. Mrs. Padmaja Chandrashekhar Vaidya 2. Mr. Chandrashekar Shrikrishna Vaidya 3.HDFC Bank Ltd.	Adv.
(Main Matter Commercial Suit/0100124/2020)				
<u>NOTICE OF MOTION</u>				
13	NOTICE OF MOTION	100962/2020	Prashant@Bittu Sureshbhai Shah Vs Prashant Suresh Gupta and Ors.	R. R. Varma
(Main Matter Commercial Suit/0100384/2020)				
<u>NM REPLYREJOINDER</u>				
14	Commercial Suit	100384/2020	Prashant@Bittu Sureshbhai Shah Vs Prashant Suresh Gupta	R. R. Varma
Sub Matter: NOTICE OF MOTION/0100962/2020				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 02-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100256/2019	PBC DISTRIBUTORS Vs National Education Society	Navdeep Vora And Associates
<u>EX-PARTE EVIDENCE</u>				
2	Commercial Suit	100078/2019	JSK Industries Pvt. Ltd. Vs J.K. Electricals	K.V. Aiyar and Associates
<u>WRITTEN STATEMENT</u>				
3	Commercial Suit	100028/2020	Mr. Nayan Laherchand Mapani Vs Neminath Develooers	Preeti Gada And Sudhir Shah And Associates
<u>WRIT OF SUMMONS</u>				
4	Commercial Suit	100040/2020	Standard Industries Limited Vs A. M. Shah And Co.	Aak Legal
<u>SERVICE</u>				
5	Commercial Suit	100264/2019	Universal Builders Vs Paresh Kantilal Panchamiya	Sanjay P. Shinde
<u>RECORDING EVIDENCE</u>				
6	Commercial Suit	100116/2020	M/s. Pudumjee Paper Products Ltd Vs Mr. Rajesh Agarwal	M/s. Maravoor Wamorkar and Co
7	Commercial Suit	100196/2020	Mr. Abdul Karim Sultan Shaikh Vs The Friends Co-op. Bank Ltd	N. A. Ghatte
8	Commercial Suit	100206/2020	Ramesh Sadashiv Bhadekar Vs Fulabai Ramdas Hule	Mrs. Komal Bharat Shah
9	Commercial Suit	100226/2019	Bank of Baroda Vs M/s. Shinde Leather Works	Rajkumar K. Shukla Law Firm
At 11.00 AM Morning Session				

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	Commercial Suit	100202/2019	M/s. Inventys Research Company Pvt. Ltd. Vs Mr. Akhilesh Yadav	Amit Shantaram Borkar
<u>WRITTEN STATEMENT</u>				
11	Commercial Suit	100151/2019	Ramchand Atmaram Nagpal Vs Ronchere Hospitality	Miss. Rekha C. Shukla
12	Commercial Suit	100204/2019	M/s. Parekh Sales Corporation Vs M/s. Ashok Fabs	M/s. Shukla and Associates
<u>FOR TAKING STEPS</u>				
13	Commercial Suit	100010/2019	Tata Capital Ltd. Vs M.C. Karthikeyan Iyer	Wadia Gandhi and Co.
14	Commercial Suit	100203/2019	Mr. Rajesh Bhanushali Vs M/s. Vimal Freight International	Ashutosh M. Mantri
<u>NOTICE OF MOTION</u>				
At 11.00 AM Morning Session				
15	NOTICE OF MOTION	101115/2020	The Global Associates Vs Economy Refrigeration Pvt. Ltd.	Adv. Maravoor Wamorkar and Co.
(Main Matter Commercial Suit/0100167/2019)				
16	NOTICE OF MOTION	101290/2020	Shakeel Ahmed Mohammed Yunus Ansari - Suit St. No. 3955/2020 Vs Mohammed Aslam Addul Majid Ansari and Ors.	S. Shamim and Co.
<u>C/S REPLY</u>				
17	Commercial Suit	100083/2020	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals	Shri Mahesh J. Devani
18	CHAMBER SUMMONS	101655/2019	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals And Anr	Adv S. K. Jain And Associates
(Main Matter SUMMARY CIVIL SUIT/0101069/2018)				
At 11.00 AM Morning Session				

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CIVIL CAUSE LIST DATED 02-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
19	SUMMONS FOR JUDGT	100138/2019	Jitendra Kheraj Chandan Vs R. K. Satyam Dyes and Chemicals	Mahesh J. Devani
(Main Matter SUMMARY CIVIL SUIT/0101069/2018)				
<u>COMPLIANCE</u>				
20	Commercial Suit	100167/2019	The Global Associates Vs Economy Refrigeration Pvt. Ltd.	A and G Legal Associates LLP
Sub Matter: NOTICE OF MOTION/0101115/2020				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 03-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EX-PARTE EVIDENCE</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100211/2019	Yalappa Soma Jadhav Vs Bharti Daya Solanki	Shri. Rajesh M. Patil
<u>AFFIDAVIT OF SERVICE</u>				
2	Commercial Suit	100240/2019	Ms. Preeti Uday Wagh Vs Unitech Ltd.	Rajalakshmy Associates
<u>DISMISSAL</u>				
At 11.00 AM Morning Session				
3	Commercial Suit	100145/2020	Ishwar Nimbaram Chowdary Vs Orra Realtors Pvt Ltd	Shri Narendra P. Jain
4	Commercial Suit	100195/2020	Poonam Chambers B Commervial Premises Co-op. Soc. Ltd Vs M/s. Aluplex India Pvt Ltd.	K. B. Adyanthaya
<u>RECORDING EVIDENCE</u>				
5	Commercial Suit	100221/2019	Mr. Dhirajlal Bhojraj Gada Vs Mr. Anil Gupta	Khalid Naseem Khan And Yusuf Furniturewala
6	Commercial Suit	100069/2020	Nayan Laherchand Mepani Vs Gold Berg Inc	Preeti Gada, Sudhir shah and Associates
<u>EX-PARTE EVIDENCE</u>				
7	Commercial Suit	100169/2020	Canara Bank Vs Mr. Giridhar Shrimant Thorat	M/s. Sanjeev Khanchan and Co
8	Commercial Suit	100075/2020	Mr. Champalal Chhogalal Sanghvi Vs Mr. Bharat Patil	K. P. Dubey and Sujeet R. Maurya
<u>WRITTEN STATEMENT</u>				
9	Commercial Suit	100033/2020	Siyaram Silk Mills Ltd Vs Mr. Dhiren Desai	Shah Legal

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CIVIL CAUSE LIST DATED 03-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
10	Commercial Suit	100041/2020	Ramchand Atmaram Nagpal Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C. Shukla
11	Commercial Suit	100045/2020	Refinitiv India Pvt. Ltd. Vs Religare Capital Markets Ltd.	Dholakia Law Associates
<u>SERVICE</u>				
12	Commercial Suit	100081/2020	Alfa Facade Systems Pvt. Ltd. Vs Pan India Infra Projects	Suvarna Pandurang Bathe, Ujjwal Prakash Sontakke
13	Commercial Suit	100086/2020	Bank of Maharashtra Vs Mijanur Atiyar Rahaman	Sachin Joshi
14	Commercial Suit	100266/2019	Universal Builders through its proprietor Mr. Sultan Ahmed Qureshi Vs Renu Subhash Jain	Sanjay P. Shinde
<u>AFFIDAVIT OF SERVICE</u>				
15	Commercial Suit	100082/2020	M/s. Chowgule Construcion Vs M/s. Shiv Sales Agencies	Rupesh Lanjekar
At 11.00 AM Morning Session				
16	Commercial Suit	100078/2020	SGS India Pvt ltd Vs M/s. Vadraj Cement Ltd	Vijay B. Chavan
<u>COMPLIANCE</u>				
17	Commercial Suit	100200/2020	Canara Bank Vs 1. M/s. Jyotiba Tours and Travels 2. Mr. Uttam Chavan	Mr. Rajkumar Shukla
18	Commercial Suit	100108/2020	Bank of India Vs 1. Om Tours and Travels	Purnima Pandit

CITY CIVIL COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>WRIT OF SUMMONS</u>				
1	Commercial Suit	100032/2020	Atmaram Broking Company Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C Shukla
2	Commercial Suit	100070/2020	Hiravanti Laherchand Mepani Vs M/s. N. D. Enterprises	Preeti Gada, Sudhir Shah and Associates
<u>REPLY</u>				
At 11.00 AM Morning Session				
3	Commercial Suit	100131/2019	Sukanraj Kasturchandji Jain Vs Shivaji Kishan Jadhav	Yashpal Jain M. D. Mali
Sub Matter: CHAMBER SUMMONS/0100393/2020				
<u>ORDER</u>				
4	Commercial Suit	100189/2020	Tulika Prem Devidayal Vs 1. M/s. Laxmi Developers 2. Pradipkumar Laxmanbhai Patel 3. Kamleshkumar Laxmanbhai Patel	Mehta and Padamsey
5	Commercial Suit	100181/2020	Canara Bank Vs Naseem Samim Khan	AKS Legal consultants
<u>RECORDING EVIDENCE</u>				
At 11.00 AM Morning Session				
6	Commercial Suit	100136/2020	Mr. Sanjay Hasmukhbhai Shah Vs M/s. Satra Property Development Pvt Ltd	M/s. S. Ashwinkumar and Co
<u>EX-PARTE EVIDENCE</u>				
7	Commercial Suit	100105/2020	Delta Iron and Steel Co. Pvt. Ltd. Vs Forbes and Co. Ltd.	Suraj M. Gaikwad
8	Commercial Suit	100108/2019	Smt. Kantaben Maneklal Contractor Vs Mitchell Associates	Legal Chartered
9	Commercial Suit	100150/2019	Dilipkumar Atmaram Nagpal Vs Ronchere Hospitality	Miss. Rekha C. Shukla

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	Commercial Suit	100183/2019	Syndicate Bank - Mrs. Arti Anannarayan Iyer Vs Vidhyadhar L. Borkar	Mahesh Haridas Chandanshiv
11	Commercial Suit	100186/2019	Designer Fabrics Pvt. Ltd. Vs Indu Fab	Shri.Mahesh J. Devani
12	Commercial Suit	100234/2019	Bank of Baroda Vs M/s. Shivam Rent A Car	Rajkumar K. Shukla Law Firm
<u>DIRECTIONS</u>				
13	Commercial Suit	100459/2020	Nasim Ahmed Shaikh Vs Shibu Saha	M. A. Khan
<u>WRIT OF SUMMONS</u>				
14	Commercial Suit	100288/2020	LKP Securities Ltd Vs ITC Ltd	Mr. Saket Pamchnadra Ketkar
15	Commercial Suit	100047/2020	Balaji Engineering Vs M/s. Techno Infra	PSI LEGAL
<u>SERVICE</u>				
16	Commercial Suit	100087/2020	Mr. Udyaraghu Shetty Vs Mr. Sunil Annare Alure	Ramesh D. Kamble and Ashok V. Bagal
17	Commercial Suit	100128/2020	Mr. Kiran Haribhau Kuchekar Vs Mrs. Anjana Suresh Kosambia	Mahesh Devlekar
<u>AFFIDAVIT OF SERVICE</u>				
18	Commercial Suit	100148/2020	Jully Jiten Mehta Vs Ukay Lauggage (India) Pvt Ltd	Narendra Gharat
19	Commercial Suit	100248/2019	UCO Bank Through Vishal Pandit Sakharkar Vs Pravin Sitaram Salvi	Mrs. Priti Tare
20	Commercial Suit	100250/2019	M/s. Oscar Fashions Pvt. Ltd. Vs Bharat Shivaji Udeshi	Paras N. Vira

REPORT

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S.No.	Case Type	Case No.	Title	Name of Advocate
21	Commercial Suit	100079/2020	Indian Bank (PSU) Vs M/s. Jabir Making	Jitandra P. Patil
<u>NOTICE OF MOTION</u>				
22	NOTICE OF MOTION	101730/2020	Nippon Express (India) Pvt Ltd - Suit No. 1812/2018 Vs 1. P. P. Bafna Ventures Pvt Ltd 2. Mr. Praful Bafna 3.Yogesh Bafna	adv. Siddharth R. More
(Main Matter Commercial Suit/0100112/2020)				
<u>CHAMBER SUMMONS</u>				
At 11.00 AM Morning Session				
23	CHAMBER SUMMONS	100393/2020	Sukanraj Kasturchandji Jain Vs Shivaji Kishan Jadhav	Yashpal Jain
(Main Matter Commercial Suit/0100131/2019)				
<u>REPLY</u>				
24	Commercial Suit	100276/2019	Conde Nast (India) Pvt. Ltd. Vs Pret Study by Janak Fashions Pvt. Ltd.	M/s. Thakore Jariwala and Associates
Sub Matter: NOTICE OF MOTION/0100971/2020				
25	NOTICE OF MOTION	100971/2020	Conde Nast (India) Pvt. Ltd. Vs Pret Study by Janak Fashions Pvt. Ltd.	Adv. AKJ Law Associates
(Main Matter Commercial Suit/0100276/2019)				
<u>COMPLIANCE</u>				
26	Commercial Suit	100112/2020	Nippon Express (India) Pvt Ltd Vs 1. P. P. Bafna Ventures Pvt Ltd 2. Mr. Praful Bafna 3.Yogesh Bafna	Haresh Advani and Ravi Gurnani
Sub Matter: NOTICE OF MOTION/0101730/2020				
27	Commercial Suit	100180/2020	Bank of India Vs Mr. Sanket Ajitkumar Shah	Rony and Co
28	Commercial Suit	100092/2020	M/s. Dmsons Tetal Pvt Ltd Vs Varun PM Engitech Pvt Ltd	Anil Agarwal

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	Commercial Suit	100118/2019	Benktesh Synth Processors Pvt. Ltd. Vs Rajesh C. Shah	Anil Agarwal
<u>ORDER</u>				
2	Commercial Suit	100157/2020	Union Bank of India Vs Sundra Tours and Travels	Manish D. Tiwari and Associates
<u>EX-PARTE EVIDENCE</u>				
3	Commercial Suit	100135/2020	Canara Bank Vs Khas Mohammed Khan	AKS Legal consultants
4	Commercial Suit	100080/2020	Anil Dhuraji Padle Vs Vipul Kishor Gohil	Mr. Jayesh Bhatt
5	Commercial Suit	100090/2019	Chintan Piyush Shah Vs Jai Pal Singh	Nandesh Manek
<u>DIRECTIONS</u>				
6	Commercial Suit	100402/2020	M/s. Prabhat Maritime Services Pvt. Ltd Vs The National Insurance Co Ltd	Mr. P. V. Nelson Rajan
<u>FRAMING ISSUES</u>				
7	Commercial Suit	100154/2020	1. Mr. Anil G. Bhatia 2. Gopal R. Bhatia 3. Kavita G. Bhatia Vs Kashish A. Bhatia	Vikrant V. Parashurami
8	Commercial Suit	100159/2020	Babulal Pukhraj Sanghavi Vs E. M. Electro - Mechanicals Pvt Ltd	Jagdish Nagar and Associates
9	Commercial Suit	100160/2020	Logistics Enterprises Pvt Ltd Vs DBM Geotechnics and Construction Pvt Ltd	Mr. Bimal Rajasekhar
<u>SERVICE</u>				
10	Commercial Suit	100371/2020	Navalkar Associates Pvt. Ltd. Vs RJP Infrastructure Pvt. Ltd.	Shri. N. D. Jaywant

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	Commercial Suit	100083/2019	Bank of Baroda Vs M/s. The Pal Enterprises	Purnima Pandit
12	Commercial Suit	100247/2019	UCO Bank Vs Shivani Textile	Mrs. Priti Tare
At 11.00 AM Morning Session				
13	SUMMONS FOR JUDGT	100381/2018	Mr. Udyaraghu Shetty Vs Mr. Sunil Annare Alure	Ramesh D. Kamble and Ashok V. Bagal
(Main Matter SUMMARY CIVIL SUIT/0101096/2018)				
<u>AFFIDAVIT OF SERVICE</u>				
14	NOTICE OF MOTION	101511/2020	Canara Bank (Comm. Suit NO. 119/20 and SC Suit No. 2294/18) Vs Shree Ganesh Tours and Travels Prop. Shobha Suryakant Bandeekar	Aarti Bhide
(Main Matter Commercial Suit/0100119/2020)				
<u>FILING AFFIDAVIT OF DOCUMENT</u>				
15	Commercial Suit	100165/2019	Mrs. Chandravilas Kailashkumar Kothari Vs M/s. Glasswood Realty Pvt. Ltd.	Amar Legal
<u>REPORT</u>				
16	Commercial Suit	100074/2020	Indian Bank (PSU) Vs M/s. Alia Jari Arts	Jitandra P. Patil
17	Commercial Suit	100076/2020	Indian Bank (PSU) Vs M/s. ARFA Leather Art	Jitandra P. Patil
18	Commercial Suit	100272/2019	M/s. Yug International Pvt. Ltd. Vs M/s. Speciality Polymers Pvt. Ltd.	Shri. R.K. Thakkar
19	Commercial Suit	100059/2020	Jeevandeep Edumedia Pvt. Ltd. Vs Mr. Shaikh Nasir Principal and Director	M/s. J.R. Vakil and Associates

NM ARGUMENTS

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	Commercial Suit	100140/2020	Kaynet Finance Ltd Vs Priti Vora	Mr. Robin Fernandes
<u>NM ORDERS</u>				
21	Commercial Suit	100185/2019	Chandrakant Pukhrajji Mehta Vs M/s. Fairmacs Shipping and Transport	Mr. Ramesh Jain And Mrs. Kusum Jain
Sub Matter: NOTICE OF MOTION/0101039/2020				
22	NOTICE OF MOTION	101039/2020	Chandrakant Pukhrajji Mehta Vs M/s. Fairmacs Shipping and Transport	Adv. Saket Ramchandra Ketkar
(Main Matter Commercial Suit/0100185/2019)				
<u>CH/S ORDERS</u>				
23	Commercial Suit	100170/2020	Cipla Ltd Vs 1. Global Energy Pvt Ltd 2. Kotak Mahindra Bank Ltd	Wadia Ghandy and Co
